

ITEM NO.4,4.1-4.2 Court 7 (Video Conferencing) SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s). 456/2019

KAUSHIK CHATERJEE

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

(IA No. 86526/2020 - APPLICATION FOR PERMISSION
IA No. 133547/2019 - EXEMPTION FROM FILING O.T.
IA No. 91760/2020 - EXEMPTION FROM FILING O.T.
IA No. 86547/2020 - INITIATING CRIMINAL PROCEEDINGS U/S 340 OF
CRPC
IA No. 152585/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 91758/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 133545/2019 - STAY APPLICATION)

WITH

T.P.(CrI.) No. 666/2019 (XVI-A)
(IA No. 86529/2020 - APPLICATION FOR PERMISSION
IA No. 60067/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 91764/2020 - EXEMPTION FROM FILING O.T.
IA No. 86532/2020 - INITIATING CRIMINAL PROCEEDINGS U/S 340 OF
CRPC
IA No. 91763/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 192498/2019 - STAY APPLICATION)

T.P.(CrI.) No. 681/2019 (XVI-A)
(IA No. 91340/2020 - APPLICATION FOR PERMISSION
IA No. 75845/2020 - CLARIFICATION/DIRECTION
IA No. 55979/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 75849/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 75847/2020 - EXEMPTION FROM FILING O.T.
IA No. 86533/2020 - INITIATING CRIMINAL PROCEEDINGS U/S 340 OF
CRPC)
IA No. 197282/2019 - STAY APPLICATION)

Date : 22-09-2020 These matters were called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s)

Mr. Vikas Singh, Sr. Adv.
Ms. Nandadevi Deka, Adv.

Mr. Vikas Sharma, Adv.
Mr. Bharat Bhushan, AOR
Ms. Divya Sharma, Adv.
Mr. Mritunjay Singh, Adv.

For Respondent(s) Mr. Neeraj Kishan Kaul, Sr. Adv.
Ms. Aakanksha Kaul, Adv.
Ms. Garima Bajaj, AOR
Mr. Varun Mathur, Adv.
Mr. Akash Lamba, Adv.
Mr. Sansakar Aggarwal, Adv.
Mr. Manek Singh, Adv.

Mr. Deepak Thukral, AAG
Dr. Monika Gusain, AOR

Mr. Rajat Bhardwaj, AOR

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment/order reserved.

(CHARANJEET KAUR)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)